

Central Administrative Tribunal Principal Bench, New Delhi

OA No. 1573/2015
This the 19th day of April, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Aman,
S/o Shri Anil Kumar, unemployed
R/o House No. 267,
Khera Khurd,
Delhi-110 082 ... Applicant

(By Advocate:None)

Versus

1. Staff Selection Commission,
Through its Chairman,
Block No.12, Kendrya Karyalay Parishar,
Lodhi Road, New Delhi-110 003.
2. The Deputy Director, (NWR)
Staff Selection Commission,
Block No.3, Gr. Floor,
Kendriya Sadan, Sector-9,
Chandigarh-160 017
3. Director of Accounts (P),
Ministry of Communication and IT,
Department of Posts,
O/o of the Director of Accounts (P),
J&K Circle Circle, Jammu-110 001.

(By Advocate: Sh. S.M. Arif)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned counsel for the respondents is present and submits that he has been informed by the learned counsel for the applicant that the applicant is no more, and, therefore, the O.A. does not survive. OA is dismissed.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

